

BEFORE THE HONOURABLE NATIONAL GREEN
TRIBUNAL
SOUTH ZONE, CHENNAI

I.A. No. 99 of 2022 (SZ) in Original Application No.143 of 2020 (SZ)

Applicant : K.K. Muhammed Iqbal

Vs

Respondents : The Kerala State Pollution Control Board &
Others

REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER FOR
AND ON BEHALF OF THE KERALA STATE POLLUTION CONTROL
BOARD



Standing counsel for the 1st respondent

Rema Smrithi. V. K., Advocate
Additional Standing Counsel,
National Green Tribunal, (SZ), CHENNAI

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Dated this the 30th day of March, 2023.

Rema Smrithi. V. K., Advocate
Standing Counsel for the 1st Respondent

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**REPORT FILED BY THE CHIEF ENVIRONMENTAL ENGINEER
FOR AND ON BEHALF OF THE KERALA STATE POLLUTION
CONTROL BOARD**

I, Baburajan P K, aged 52 years, working as Chief Environmental Engineer, Regional Office, Kerala State Pollution Control Board, Ernakulam. I am competent to and duly authorized to represent the 1st Respondent in the above I.A. I know the facts and circumstances of the case. The factual submissions made here under are true and correct to the best of my knowledge, information and belief. In these circumstances, it is just and necessary that this




BABURAJAN P.K.
Chief Environmental Engineer

Hon'ble Tribunal may be pleased to accept the accompanying information on file and it is so humbly prayed in the interests of justice in this case.

1. It is respectfully submitted that in the order of the Hon'ble National Green Tribunal in the matter I.A 99/2022 in O.A No. 143/2020 (SZ) dated 15/02/2023, CPCB and SPCB were directed to consider the applicant's (Harish Kandhari) technology for using the Jarosite waste to optimum use and also work out the cost component of the same and also directed to file independent report before the Hon'ble Tribunal after consulting with the experts. In compliance with the above order, the CPCB has constituted an expert committee comprising the following members

1. Sh. N.K Verma, Former Additional Director, CPCB
2. Divisional Head, Waste Management-II Division, CPCB
3. Representative from NEERI
4. Representative from Kerala SPCB
5. Representative from Rajasthan SPCB
6. Divisional Head, Waste Management-I Division, CPCB
7. Sh. R.K Bansal, Member, Technical Committee for preparation of Guidelines on Handling and Management of Jarosite
8. Sh. Ullas Parlikar, ARF expert, Cement Plants

2. It is humbly submitted that the first meeting of the expert committee was held on 21/03/2023. In the meeting, the committee members enquired about the technology and cost component of the proposal. Shri. Harish Kandhari informed




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the committee that he intends to utilize the Jarosite by converting the same in to crystalline gypsum with about 50% purity for potential utilization in cement plants. He explained that in his patented process, the fresh and stabilized jarosite waste materials can be mixed with other locally available industrial wastes and spent sulphuric acid to produce crystalline Gypsum to meet requirements of cement plants. Also he informed that he has not carried out any trial study on the Jarosite of M/s Binani Zinc, and requested that samples of Jarosite waste may be provided to him to carry out studies on his proposal.

3. It is submitted that he has not given details of the proposed industrial wastes, sources of spent acid proposed for treatment and the potential utilizers. After detailed deliberations, the committee recommended the following.

- a) A solution oriented approach to be adopted to assess the demand of the gypsum derived through the applicant's technology and also address the methodology for containing the contamination after removal of Jarosite as well as remediation of soil and ground water in and around the premises of M/s Binani Zinc.
- b) The applicant may submit a detailed proposal in collaboration with prospective utilizers (cement plants) of Gypsum derived through applicant's technology to Kerala SPCB with copy to CPCB for review of the proposal. The said proposal shall outline the process in detail along with quantity of Jarosite required for conducting trial run, list of industrial waste proposed for mixing, source and quantity of spent acid required, guarantee on acceptance of the finished product (gypsum) by




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the cement plants and quality requirements of product intended to be derived by the utilizers.

I may humbly submit that the SPCB shall follow up the matter and evaluate the proposal in association with CPCB and take a decision.

All that is stated above are true to the best of my knowledge information and belief.

Dated this the 30th of March 2023




Chief Environmental Engineer
BABURAJAN P.K.
Chief Environmental Engineer